

No. Sr. Civil Judge/CJM/SML/2021____
Office of the Senior Civil Judge-cum-Chief Judicial
Magistrate, Shimla, HP.

Dated Shimla-5 the 17th May, 2021.


OFFICE ORDER

In view of the notification/order No. HHC/RG/C-19/2020-64 dated 15th May, 2021 of Hon'ble High Court of H.P. the following cases fixed for Order/Urgent Hearing shall be taken up for effective hearing/order as under.

Case No. & Title	Date of hearing	Next date of hearing
1. UTR/CR 9001286/2016 CBI Vs FIR No. 03/2014	18.05.2021	28.05.2021
2. 40/21 Kameshwar Vs Khem Chand	18.05.2021	28.05.2021
3 Rent case 099174/2017 Dr. Shashi Pal Sood Vs. M/S Som Nath Swaran Lal	10.5.2021	28.05.2021

Remaining cases listed during 17.05.2021 to 25.05.2021 shall be taken up for effective hearing as under:

Sr. No.	Date of hearing	Next date of hearing
1	17.05.2021	13.07.2021
2	18.05.2021	14.07.2021
3	19.05.2021	15.07.2021
4	20.05.2021	16.07.2021
5	21.05.2021	17.07.2021
6	22.05.2021	19.07.2021
7	24.05.2021	20.07.2021
8	25.05.2021	22.07.2021


Senior Civil Judge-cum-
Chief Judicial Magistrate
Shimla

Endst No. Sr. Civil Judge/CJM/SML/2021-

Dated 17-05-2021

Copy to:

- 1 The President Bar Association Shimla at Chakkar for information
- 2 Assistant Programmer/ System Officer with direction to publish the office order on the website of District Court Shimla.
- 3 Reader/Ahlmads of this office for necessary compliance
- 4 Notice Board of this office
- 5 Guard file



Senior Civil Judge-cum-
Chief Judicial Magistrate
Shimla